

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 14 of 2010 &  
I.A. No. 23 of 2010**

**Dated: 12<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Induction Furnace Association Of North India ... Appellant  
Versus  
Punjab Electricity Board & Anr. ... Respondents**

Counsel for the Appellant (s) : Mr. Pandit Jindal & Mr. Rakesh Rao

**ORDER**

**Admit.** Issue notice to the Respondents in the Appeal as well as in the I.A. returnable on 09.04.2010. Dasti service is permitted.

Post the matter on **09.04.2010.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**